

**Government of India
Ministry of Youth Affairs & Sports
Department of Sports**

**LOK SABHA
UNSTARRED QUESTION NO. 1930
TO BE ANSWERED ON 01.08.2023**

Encouraging Sports in Marginalized Communities

1930. SHRI JAGANNATH SARKAR:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of steps taken by the Government to encourage the inclusion of women and marginalized communities in sports and to provide them with equal opportunities;**
- (b) the extent to which the Ministry is promoted likely to be sports activities among differently-abled individuals and ensuring their participation in sporting events; and**
- (c) the details of the funds allocated to promote sports among differently-abled individuals during the last four years and the current year?**

ANSWER

**THE MINISTER OF YOUTH AFFAIRS AND SPORTS
[SHRI ANURAG SINGH THAKUR]**

(a): "Sports" being a State subject, the responsibility of development and encouragement of sports, including that of women and marginalized sportspersons in the country, rests primarily with the State/Union Territory governments. The Central government only supplements their efforts. However, this Ministry runs various schemes for the promotion of sports across the country which are gender-neutral and cater to all sections equally. These schemes include: (i) Khelo India Scheme; (ii) Assistance to National Sports Federations (NSFs); (iii) Special Awards to winners in International sports events and their coaches; (iv) National Sports Awards, Pension to Meritorious Sportspersons; (v) National Sports Development Fund; (vi) Sports Training centres run through Sports

Authority of India (SAI). Details of these schemes are available in the public domain on the website of the Ministry.

Under the Khelo India scheme, there is a dedicated sub-component of “Sports for women” wherein emphasis is laid on such sports disciplines where there is less participation of women. Under this component, Khelo India Women’s leagues are being organized, and exclusive for women sports persons competitions have been organized in 14 sports disciplines with a total participation of 23,963.

(b) and (c): To promote sports among the differently-abled sportspersons, a dedicated centre has been established under the National Centre of Excellence (NCOE) Scheme at SAI Regional Centre, Gandhinagar for Para Sports. The centre is operational in the discipline of Athletics, Badminton, Fencing, Swimming, Power Lifting & Table Tennis (Para Sports). Further, all SAI Stadiums and training centres have been made differently-abled-friendly.

At present, the Paralympic Committee of India (PCI), All India Sports Council for Deaf (AISCD) and Special Olympic Bharat (SOB) are being provided with financial assistance towards training of athletes, including requisite facilities for their preparations which include food supplements, equipment support, state-of-the-art infrastructure, lodging, travelling facilities, services of reputed Indian and foreign coaches/supporting staff, sports kit etc.

For training abroad and participating in international competitions in India and abroad through the scheme of Assistance to NSFs, budget is approved for each NSF through an Annual Calendar for Training and Competition (ACTC). The details of funds provided to the PCI, AISCD and SOB through ACTC during last 4 Financial Years (FYs) and current year are given at Annexure.

Annexure

The details of funds provided to PCI, AISCD and SOB through ACTC during last 4 Financial Years (FYs) and current year.

(Rs in Crore)

NSF	FY 2019-20	FY 2020-21	FY 2021-22	FY 2022-23	FY 2023-24 (Till Sept, 2023)
PCI	10.00	10.30*		18.50	18.33
AISCD	2.00	NIL	1.09	6.97	3.41
SOB	6.00	0.38	5.02	5.00	7.76

***Combined ACTC was held for FY 2020-21 and 2021-22**